

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 220
122/241-242/ND/2020

IN THE MATTER OF:

Smt. Asha Bali

...APPLICANT

Vs.

M/s. Bali and Co. Pvt. Ltd.

...RESPONDENT

Section

Under Section 241-242

Order delivered on 07.01.2021
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant :

For the Respondent :

ORDER

No one has appeared at the time of virtual hearing of the matter.
Therefore, in the interest of justice, post the matter to 22nd January, 2021.

- Sd -

(V.K. Subburaj)
Member (T)

- Sd -

(P.S.N. Prasad)
Member (J)